

the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the number of water meter readers is much less than the water connections;

(b) if so, the authorisation worked out for appointing water meter readers;

(c) whether these readers give tentative readings thereby causing hardship to the people; and

(d) if so, the steps the Government propose to take to ensure that the people get accurate water bills?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). Yes, Sir. New Delhi Municipal Committee has reported that the number of water meter readers in the New Delhi Municipal Committee area are as per yardstick fixed for the same. The Delhi Water Supply and Sewage Disposal Undertaking has reported that as against the approved norms of one Meter Reader for every 2500 water connections, at present the Revenue Department is having one Meter Reader for every 25759 water connections. The Delhi Water Supply and Sewage Disposal Undertaking is considering a proposal for creation of 200 additional posts of Water Meter Readers.

(c) Meter Readers take actual readings except in cases where water meters are defective or the meter is found locked or cannot be read out on account of other reasons. In such cases the bills are sent on provisional basis based on average consumption based on past readings.

(d) In cases where provisional bills are sent, steps are taken to finalise the bills subsequently on the basis of actual consumption for of the corresponding period.

[Translation]

Flyover/Subway on Ring Road

7721. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to construct a flyover/subway on the Ring Road at Rajghat Crossing, New Delhi

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). There is a proposal for construction of under-pass along Ring Road at Ring Road-J.L. Nehru Marg intersection (i.e. Rajghat Crossing) New Delhi. In addition, a pedestrian subway across Ring Road near Rajghat has also been recommended by a Study Group.

(c) Question does not arise.

[English]

Night Landing Facility at Visakhapatnam Airport

7722. SHRIDATTATRAYA BANDARU: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to provide night landing facility at the Visakhapatnam Airport;

(b) if so, the action plan of the Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) to (c). The airfield lighting system has been installed and commissioned on 19th April 1993 on the existing runway at Visakhapatnam. The DGQA is to carry out an assessment for suitability of the existing facility to commence night operation of civil aircraft.

Allotment of Flats in Chandigarh

7723. SHRI PAWAN KUMAR BANSAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Administrator of Chandigarh has allotted some flats of different categories of Housing Board out of the discretionary quota during the last two years; and

(b) if so, the details thereof including the names of the allottees, category of the flats and the grounds of Compensation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). Information is being collected and will be laid on the table of the Sabha.

Rural Drinking Water and Sanitation Programme in Assam

7724. SHRI UDDHAB BARMAN: Will the PRIME MINISTER be pleased to state:

(a) the details of the schemes received from the Government of Assam under Rural Drinking Water and Sanitation programme;

(b) the number of schemes approved/not approved by the Union Government; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MIN-

ISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a) NO scheme was received from the Government of Assam during 1992-93 and 1993-94 so far?

(b) and (c). Do not arise.

Poverty Alleviation Plans Assessment

7725. SHRI SANAT KUMAR MANDAL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether any assessment has been made lately of the Government's poverty alleviation plans comprising of Integrated and related schemes;

(b) if so, the details thereof;

(c) the extent upto which the Minimum Needs Programme has directly improved the living standards of the poor through provision of basic amenities;

(d) whether the estimating of the poverty line is being updated to take into account price changes; and

(e) if so, the incidence of poverty estimated?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (c). Assessment and monitoring of Integrated Rural Development Programme is being done regularly on the basis of monthly key indicator reports and half yearly and annual reports received from the State Governments. The programme is also monitored and reviewed in consultation with the State Governments. Since 1986, a process of concurrent evaluation has been initiated by the Ministry of Rural Development, involving other reputed organisations. Three rounds of this concurrent